

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-120/2001/153 /A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Jogeswar Borah,  
District & Sessions Judge,  
Biswanath, Biswanath Chariali.

Dated Guwahati the <sup>th</sup> 5 January, 2023.

Sub: **Casual leave .**

Ref:- Your letter No. DJ(BN)53, dtd. 04.01.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 05.01.2023 & 06.01.2023 along with station leave permission, from the evening of 04.01.2023 till the morning of 07.01.2023**, has been granted. The next senior most Judicial officer would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-120/2001/154/A , dated , 05-01-2023**  
Copy to:

1. ✓ The Project Manager, Gauhati High Court

  
**JT. REGISTRAR (VIGILANCE)**